

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/112/(IB)/2017  
NAME OF THE PETITIONERS : HANSEL & GRETTEL KIDS ACTIVITY CENTRE LTD  
NAME OF THE RESPONDENT : ROC CHENNAI  
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1.	SANKAR VARADARAJAN P.M. VASAKA	COUNSEL FOR APPLICANT	P.M. Vasaka

**ORDER**

Counsel for petitioner present and prayed time for making submissions.  
Representative of the ROC present and stated that he has already filed a report.  
Counsel for petitioner stated that she has received the report of the ROC. Time  
extended at request for hearing submissions by both the sides. Put up on  
16.11.2017 at 10.30 A.M.

- sd/-  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**